

(d) and (e). TAFCO takes up the settlement of outstanding issues with BHEL

and other public sector undertakings, as and when the need arises.

STATEMENT

Details of supplies by TAFCO to BHEL during the last 3 years

Financial Year	BHEL Unit	Item	Supplied Qty. (Prs.)	Value (Rs.)	
1991-92	Bhopal	Shoes	132	24,684.00	24,684.00
1992-93	"	"	196	38,632.00	
"	"	Hand Glove	800	14,000.00	
	Ranipur (Hardwar)	"	1150	19,550.00	72,182.00
1993-94	Bhopal	Shoes	713	1,14,080.00	
"	"	Hand Gloves	4280	77,020.00	
"	Ranipur (Hardwar)	"	3530	60,350.00	
	Jagdishpur (Sultanpur)	Shoes	605	1,16,375.00	3,67,375.00

Bullet Proof Racket

4139. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to a news-item captioned "Bullet proof racket busted" appeared in "Indian Express" dated July 29, 1994;

(b) if so, the facts thereof;

(c) whether the theft has since been investigated;

(d) if so, the findings thereof; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) 159 bullet proof steel plates costing about Rs. 1.6 lakh stolen from Defence Metallurgical Research Laboratory (DMRL), Hyderabad, were recovered by the local police, Madannapet Police Station, Hyderabad.

(c) and (d). The theft has been investigated by the departmental Board of Inquiry with the help of the local police. 8 employees of DMRL involved in the theft, have been identified.

(e) 8 DMRL employees involved in the theft were arrested by the local police. Out of these, one Army Driver has been attached to an Army Unit for

disciplinary action and other seven persons have been placed under suspension.

Orders by Public Sector Undertakings

4140. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether some of the Public Sector Undertakings under the Department of Heavy Industry have been incurring losses due to dearth of orders from other Public Sector Undertakings;

(b) if so, the facts thereof;

(c) whether the Government have now assured any assistance to these undertakings;

(d) if so, the details of undertakings which are likely to be assisted and the quantum of assistance proposed to each undertaking; and

(e) the steps taken to procure orders for these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). There are 48 Public Sector Undertakings under the administrative control of the Department of Heavy Industry. Some of them are incurring losses due to a number of factors including increasing competition, shortage of working capital, obsolescence of technology, lack of orders, surplus manpower etc.

(c) Plan and non-plan assistance is provided to Public Sector Undertakings keeping in view several factors including resource constraints.

(d) A *Statement* is attached indicating the plan and non-plan assistance provided to Public Sector Undertakings.

(e) Public Sector Undertakings have been advised to be more competitive in the new liberalised environment and to reorient their marketing strategies.

STATEMENT

(Rs. Crores)

Sl. No.	PSUs	1993-94 (R.E.)		1994-95 (B.E.)	
		Plan (B.S.)	Non-Plan	Plan (B.S.)	Non-Plan
1.	Bharat Bhari Udyog Nigam Ltd. (BBUNL)	4.75	6.00	10.01	6.00
2.	Bharat Ophthalmic Glass Limited (BOGL)	1.25	1.00	0.01	1.00
3.	Bharat Yantra Nigam Limited (BYNL)	4.00	7.00	1.82	7.00
4.	Cycle Corporation of India Ltd. (CCIL)	0.02	8.50	0.01	6.50
5.	Heavy Engineering Corporation Ltd. (HECL)	34.95	-	6.00	0.01